

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/4914/2024	BAIDYANARAYAN PANDA @ BAPUN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /315 /2023 () //
2	D-BLAPL/4919/2024	SANU @ DEBI PRASAD ROUL VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH /206 /2023 () //
3	D-BLAPL/4928/2024	PURNA CHANDRA MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 () //
4	D-BLAPL/4935/2024	BHARAT PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /295 /2023 () //
5	D-BLAPL/4942/2024	SANTOSH KUMAR RAO @ TUNA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAIGHAR /11 /2024 () //
6	D-BLAPL/4947/2024	BIBHISHAN MACHHA VS STATE OF ODISHA	AMARESH DAS VS	JEYPURE SADAR /22 /2023 () //
7	D-BLAPL/4951/2024	ANANDA DANDIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	MUNIGUDA /164 /2023 () //
8	D-BLAPL/4959/2024	KUSUMA SAHOO VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	BANKI /84 /2018 () //
9	D-BLAPL/4967/2024	KALIA @ ARTABANDHU PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	BANKI /166 /2021 () //
10	D-BLAPL/4976/2024	SANTOSH SETHI @ SIDHU VS STATE OF ODISHA	AVIRAM PATRA VS	KHURDA MODEL /351 /2023 () //
11	D-BLAPL/4978/2024	HARIALU BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /157 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

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12	D-BLAPL/4980/2024	SAHADEB BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /157 /2023 () //
13	D-BLAPL/4984/2024	MANDHAR BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /157 /2023 () //
14	D-BLAPL/4985/2024	PINKU TAREI VS STATE OF ODISHA	SIMSON JENA VS	MOTANGA /303 /2023 () //
15	D-BLAPL/4986/2024	RUPAK DIGAL VS STATE OF ODISHA	NIMAIN CHARAN NAYAK VS	GHANTAPADA /50 /2023 () //
16	D-BLAPL/4988/2024	KAMALAKANTA SAGAR VS STATE OF ODISHA	JAGAJIT PANDA VS	RAIRANGPUR TOWN /131 /2023 () //
17	D-BLAPL/4998/2024	GHANA NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LANJIGARH /43 /2023 () //
18	D-BLAPL/4999/2024	SAROJ KUMAR MALLICK @ JISU VS STATE OF ODISHA	DEBI PRASAD DASH VS	JAGATSINGPUR /799 /2023 () //
19	D-BLAPL/5000/2024	SHYAMA BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /247 /2023 () //
20	D-BLAPL/5001/2024	DUPASINGH KARUAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /146 /2019 () //
21	D-BLAPL/5007/2024	RANJAN KISAN @ JHASKETAN VS STATE OF ODISHA	AKASH BHUYAN VS	BHASMA /113 /2023 () //
22	D-BLAPL/5008/2024	RAJ KISHORE SAHOO @ RAJ KUMAR VS NCB, BBSR	BIKRAM KESHARI RAJ VS	NCB BHUBANESWAR /1 /2024 () //
23	D-BLAPL/5009/2024	RAMESH KISAN	AKASH BHUYAN	BHASMA /113 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

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		VS	VS	()
24	D-BLAPL/5010/2024	STATE OF ODISHA LUKI BANERJEE	SK. ZAFARULLA	// BISOI /214 /2023
		VS	VS	()
25	D-BLAPL/5011/2024	STATE OF ODISHA ROHIT @ RAHUL KASBE	SK. ZAFARULLA	// BISSAMCUTTACK /144 /2022
		VS	VS	()
26	D-BLAPL/5012/2024	STATE OF ODISHA BARUN BANERJEE	SK. ZAFARULLA	// BISOI /214 /2023
		VS	VS	()
27	D-BLAPL/5014/2024	STATE OF ODISHA BARUN @ SURESH YUVRAJ NIKUMBH	SK. ZAFARULLA	// BISSAMCUTTACK /144 /2022
		VS	VS	()
28	D-BLAPL/5017/2024	STATE OF ODISHA AJAY PRADHAN	BIJAY KUMAR BEHERA	// / /0
		VS	VS	()
29	D-BLAPL/5021/2024	STATE OF ODISHA KUNU @ KARUNA SAGAR NAIK	PARTHA SARATHI DAS	// TURUMUNGA /189 /2023
		VS	VS	()
30	D-BLAPL/5025/2024	STATE OF ODISHA KALI @ GUNI BISWAL	DEEPAK KUMAR DAS	// KONARK /232 /2023
		VS	VS	()
31	D-BLAPL/5026/2024	STATE OF ODISHA KEDARNATH SAHOO @ RINKUA	RAMANI KANTA PATTANAIK	// CUTTACK SADAR /297 /2023
		VS	VS	()
32	D-BLAPL/5030/2024	STATE OF ODISHA PANKAJ KUMAR	ASHOK DAS	// / /0
		VS	VS	()
33	D-BLAPL/5035/2024	STATE OF ODISHA OMM PRAKASH BARIK @ BASANTARA	BRUNDABAN ROUT	// NACHUNI /345 /2023
		VS	VS	()
34	D-BLAPL/5039/2024	STATE OF ODISHA DINABANDHU SASINI @ CHIAN	JITENDRA KUMAR BEHERA	// BURLA /601 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

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35	D-BLAPL/5042/2024	STATE OF ODISHA TALBINDAR SINGH VS	RAMAKANTA PRADHAN VS	// KOREI /46 /2024 ()
36	D-BLAPL/5045/2024	STATE OF ODISHA BIKI @ BISHAL SUNA VS	SK. ZAFARULLA VS	// BOLANGIR SADAR /280 /2022 ()
37	D-BLAPL/5050/2024	STATE OF ODISHA SUSANTA KUMAR DIGAL VS	SANJIB KUMAR BHANJADEO VS	// GANGAPUR (ASKA) /21 /2019 ()
38	D-BLAPL/5062/2024	STATE OF ODISHA PRASANNA KUMAR MISHRA VS	AKSHAYA KUMAR SAHOO VS	// CHANDAKA P.S. /288 /2022 ()
39	D-BLAPL/5064/2024	STATE OF ODISHA PARAMANANDA PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// GAISILET /233 /2023 ()
40	D-BLAPL/5065/2024	STATE OF ODISHA MITHUN PATRA VS	RAMANIKANTA PATTNAIK VS	// JODA /360 /2022 ()
41	D-BLAPL/5067/2024	STATE OF ODISHA S.SIMA PATRA VS	UMA CHARAN MISHRA VS	// / /0 ()
42	D-BLAPL/5071/2024	STATE OF ODISHA DEBENDRA MAHAPATRA @ KANHA VS	BHARAT BHUSAN ROURAY VS	// BANTALA /20 /2024 ()
43	D-BLAPL/5072/2024	STATE OF ODISHA BAPUNI @ RANJIT ROUT VS	ARUN KUMAR DAS (1) VS	// KANKADAHAD /215 /2023 ()
44	D-BLAPL/5076/2024	STATE OF ODISHA SHRISANT KUMAR VS	YASOBANT DAS VS	// / /0 ()
45	D-BLAPL/5077/2024	STATE OF ODISHA RUPADHAR PANGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// POTTANGI /61 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

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46	D-BLAPL/5078/2024	BISHAL @ BIKASH @ SURAJ KUMAR SHAW VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	Bamapada (Industrial Area) /23 /2024 0 //
47	D-CMP/6928/2024	PADMABATI PRADHAN VS HARIHARA MOHANTA	ABHISHEK DASH VS	// 0 //
48	D-CMP/7010/2024	SARAT KUMAR SAHOO VS DURGA CHARAN SAHU	DWARIKA PRASAD MOHANTY VS	// 0 //
49	D-CMP/7030/2024	JAYANTA KUMAR PANDA VS CHANDRAMANI PANDA	NIRANJAN LENKA VS	// 0 //
50	D-CMP/7087/2024	SAI ROSHAN INFRASTRUCTURE PVT. LTD., BBSR VS MAHENDRA KUMAR SAHOO	JAGAJIBAN PRADHAN VS	// 0 //
51	D-CMP/7096/2024	JITENDRA TRIPATHY VS SUSMITA TRIPATHY	GOPAL KRUSHNA MOHANTY VS	// 0 //
52	D-CONTC/6893/2024	LAXMI NARAYAN PANDA VS ANU GARG, I.A.S.	JYOTIRMAYA SAHOO VS	// 0 //
53	D-CONTC/6894/2024	DIBYASINGH PANDA VS ANU GARG, I.A.S.	JYOTIRMAYA SAHOO VS	// 0 //
54	D-CONTC/6897/2024	SUBHAJIT MOHAPATRA VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
55	D-CONTC/6898/2024	KAMALAKANTA MOHANTA VS ANU GARG, SPECIAL SECY., TO GOVT. OF ODISHA, WR DEPT.	ADV VS	// 0 //
56	D-CONTC/6901/2024	BIRAJA CHOUDHURY VS AMITA PATTANAIAK, O.E.S.-1, D.E.O.,GANJAM	ADV. VS	// 0 //
57	D-CONTC/6902/2024	KAMALAKANTA MOHANTA	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

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		VS	VS	0
58	D-CONTC/6903/2024	ANU GARG, SPECIAL SECY., TO GOVT. OF ODISHA, WR DEPT. SOMANATH ROUT	GYANA RANJAN SETHI	//
		VS	VS	0
59	D-CONTC/6906/2024	SUJATA R.KARTHIKEYAN, I.A.S. LALITA PATRA	ADV.	//
		VS	VS	0
60	D-CONTC/6907/2024	D.S. SHUBADARSI JOSHI, TAHASILDAR, JODA PARSURAM NAHAK	ADV.	//
		VS	VS	0
61	D-CONTC/6908/2024	ANU GARG, IAS CHANCHAN BEHERA	ADV.	//
		VS	VS	0
62	D-CONTC/6909/2024	ANU GARG, I.A.S. JAYANTI DEI	ADV.	//
		VS	VS	0
63	D-CONTC/6911/2024	ASWATHY S., I.A.S. KESHAB CHARAN SAHU	ADV.	//
		VS	VS	0
64	D-CONTC/6912/2024	ASWATHY S., I.A.S. ULLASHA GOUDA	ADV.	//
		VS	VS	0
65	D-CONTC/6915/2024	DIBYA JYOTI PARIDA, IAS MADHUSUDAN MISHRA	ADV.	//
		VS	VS	0
66	D-CONTC/6919/2024	ANU GARG, I.A.S. PRASANA KUMAR DAS	ADV	//
		VS	VS	0
67	D-CONTC/6920/2024	SANDEEP KUMAR, SUPDT., ENGNR., MAHANADI BARRAGE DIVISION, GANDARPUR RANJAN KUMAR GIRI	ADV	//
		VS	VS	0
68	D-CONTC/6923/2024	ARAVIND AGARWAL, I.A.S. JAGABANDHU PRADHAN	SHASHIBHUSAN BISWAL	//
		VS	VS	0

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69	D-CONTC/6930/2024	ASWATHY, I.A.S. GOBINDA CHANDRA SINGH VS	ADV VS	// // 0
70	D-CONTC/6931/2024	SATYABRATA SAHOO, I.A.S JAYSINGH MAJHI VS	BIJAYA KUMAR BEHERA I VS	// // 0
71	D-CONTC/6943/2024	ALOK KAR, DIRECTOR (R AND R), ADDL. SECY., WATER RESOURCES DEPTT. DEBENDRA KUMAR BADHAI VS	ADV. VS	// // 0
72	D-CONTC/6949/2024	ARAVIND AGRAWAL, I.A.S. DURGA PRASAD MISHRA VS	adv. VS	// // 0
73	D-CONTC/6950/2024	KRUSHNA CHANDRA NAYAK (OES, SB), D.E.O., S AND ME, CUTTACK SANTOSH KUMAR PAIK VS	ADV. VS	// // 0
74	D-CONTC/6951/2024	JYOTI PRAKASH MISHRA, O.A.S. RABINARAYAN MISHRA VS	ADV VS	// // 0
75	D-CONTC/6955/2024	PROF., SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, VANIVIHAR, BBSR, KHORDHA CHITTARANJAN MALLICK VS	ADV. VS	// // 0
76	D-CONTC/6961/2024	USHA PADHEE, I.A.S. SANGRAM KESHARI JENA VS	ADV. VS	// // 0
77	D-CONTC/6967/2024	ABHAY, I.P.S.(RETIRED), CHAIRMAN,OSSC,ODISHA ROUTU BHUJANGA RAO VS	KADAR MOHAMMAD VS	// // 0
78	D-CONTC/6972/2024	BHAKTESWAR MALLIK, SECY. CUM C.E.O., BERHAMPUR CO-OPERATIVE CENTRAL BANK LTD. MANOJ KUMAR DEHURI VS	ADV VS	// // 0
79	D-CONTC/6978/2024	CHANCHAL RANA, I.A.S. AKSHAYA KUMAR NAYAK VS	ADV. VS	// // 0
		ARAVIND AGARWAL, I.A.S.		//

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80	D-CONTC/6983/2024	GOPABANDHU NAYAK VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/6996/2024	DR. DIBAKAR PANIGRAHY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECY.,HIGHER EDUCATION DEPTT.	SATYA SMRUTI MOHANTY VS	// 0 //
82	D-CONTC/7006/2024	GANESH SINGH MOHANTA VS BHABANI SHANKAR CHAYANI, DIRECTOR H.E., DEPT.	ADV VS	// 0 //
83	D-CONTC/7007/2024	TAMRADHWAJA SAMAL VS BHABANI SHANKAR CHAYANI, DIRECTOR,HIGHER EDUCATION DEPTT.	ADV. VS	// 0 //
84	D-CONTC/7012/2024	RAMESH CHANDRA NAYAK VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/7019/2024	LAKSHMI NARAYAN DASH CHAUDHURY VS SJ. VIJAY AMRUTA KULANGE, COMMISSIONER,BBSR MUNICIPAL CORP.	ALOK KUMAR MOHAPATRA VS	// 0 //
86	D-CONTC/7033/2024	SIBA NARAYAN MISHRA VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/7036/2024	NILAMADHAB SAHU VS PRIYADARSANI SANGRAM KESHARI,TAHASILDAR,KHUNTIA ,BHADRAK	SUKANTA KUMAR NAYAK VS	// 0 //
88	D-CONTC/7040/2024	NILAMADHAB SAHU VS PRIYADARSANI SANGRAM KESHARI KHUNTIA, TAHASILDAR, BHADRAK	SUKANTA KUMAR NAYAK VS	// 0 //
89	D-CONTC/7045/2024	BIPRA RANJAN BEURA VS ASWATHY, I.A.S.	ULLASH CHANDRA MOHANTY VS	// 0 //
90	D-CONTC/7046/2024	NILAMADHAB SAHU VS PRIYADARSANI SANGRAM KESHARI,TAHASILDAR, KHUNTIA,BHADRAK	SUKANTA KUMAR NAYAK VS	// 0 //
91	D-CONTC/7048/2024	RAMA CHANDRA MAHARANA	GOPAL KRUSHNA NANDA	//

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		VS	VS	0
92	D-CONTC/7049/2024	ASWATHY S, I.A.S. LALIT NARAYAN NAG	GOPAL KRUSHNA NANDA	//
		VS	VS	0
93	D-CONTC/7052/2024	ASWATHY S., I.A.S. BHAGIRATHI SAHOO	GOPAL KRUSHNA NANDA	//
		VS	VS	0
94	D-CONTC/7054/2024	ASWATHY S, I.A.S. SWARNAPRAVA DEI	GOPAL KRUSHNA NANDA	//
		VS	VS	0
95	D-CONTC/7056/2024	ASWATHY S., I.A.S. AMIYASAR TANDI	SASWAT KUMAR ACHARYA	//
		VS	VS	0
96	D-CONTC/7057/2024	SUSANT KUMAR CHOPDAR PRATIMA MANJARI PANDA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
97	D-CONTC/7059/2024	ASWATHY S, I.A.S. PRADIPTA KUMAR MOHANTY	GOPAL KRUSHNA NANDA	//
		VS	VS	0
98	D-CONTC/7060/2024	ASWATHY S., I.A.S. ARUNA KUMAR MAJHI	GOPAL KRUSHNA NANDA	//
		VS	VS	0
99	D-CONTC/7061/2024	ASWATHY S, I.A.S. BIRANCHI NARAYAN PANDA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
100	D-CONTC/7063/2024	ASWATHY S, I.A.S. RABINARAYAN PANDA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
101	D-CONTC/7066/2024	ASWATHY S., I.A.S. RABINDRANATH MOHAPATRA	SANJIB KUMAR RATH	//
		VS	VS	0
102	D-CONTC/7067/2024	ASWATHY S, I.A.S. DILLIP KUMAR TOSH	GOPAL KRUSHNA NANDA	//
		VS	VS	0

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103	D-CONTC/7069/2024	ASWATHY S., I.A.S. SANJUKTA SATAPATHY VS	GOPAL KRUSHNA NANDA VS	// // 0
104	D-CONTC/7070/2024	ASWATHY S., I.A.S. BHARATI PANDA VS	GOPAL KRUSHNA NANDA VS	// // 0
105	D-CONTC/7071/2024	ASWATHY S., I.A.S. ASHOK CHANDRA BISWAL VS	GOPAL KRUSHNA NANDA VS	// // 0
106	D-CONTC/7073/2024	ASWATHY S., I.A.S. BENUDHAR PANDA VS	GOPAL KRUSHNA NANDA VS	// // 0
107	D-CONTC/7074/2024	ASWATHY S., I.A.S. JYOTSNARANI DAS VS	ADV. VS	// // 0
108	D-CONTC/7075/2024	SAMBIT KUMARKAR, B.D.O., SIMULIA BHAGIRATHI PAHADASINGH VS	GOPAL KRUSHNA NANDA VS	// // 0
109	D-CONTC/7077/2024	ASWATHY S., I.A.S. GURUBARI SAHOO VS	GOPAL KRUSHNA NANDA VS	// // 0
110	D-CONTC/7079/2024	ASWATHY S., I.A.S. ASHOK KUMAR MOHAPATRA VS	GOPAL KRUSHNA NANDA VS	// // 0
111	D-CONTC/7082/2024	ASWATHY S., I.A.S. SURYAPRASAD NANDA VS	GOPAL KRUSHNA NANDA VS	// // 0
112	D-CONTC/7083/2024	ASWATHY S., I.A.S. SAURI CHARAN DAS VS	GOPAL KRUSHNA NANDA VS	// // 0
113	D-CONTC/7099/2024	ASWATHY S., I.A.S. KAMALAKANTA PANDA VS M.S. ASWATHY S., I.A.S.	ADV. VS	// // 0 //

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114	D-CONTC/7104/2024	PRAMOD KUMAR MISHRA VS M.S. ASWATHY. S, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/7112/2024	KAILASH KHARIA VS ASWATHY S, IAS	ADV VS	// 0 //
116	D-CONTC/7114/2024	NARAHARI NANDA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
117	D-CONTC/7115/2024	SILANANDA KRUPA CHAMPIA VS ASWATHY S, IAS	ADV VS	// 0 //
118	D-CONTC/7117/2024	HALURI SAHOO VS ASWATHY S, I.A.S	SANJIB KUMAR RATH VS	// 0 //
119	D-CONTC/7119/2024	SAROJABALA PANDA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
120	D-CONTC/7121/2024	MAMATA ROUT VS ASWATHY S, I.A.S.	ADV VS	// 0 //
121	D-CONTC/7123/2024	SANTOS KUMAR NAIK VS ASWATHY S,IAS	ADV VS	// 0 //
122	D-CONTC/7124/2024	RABINDRANATH MOHAPATRA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
123	D-CONTC/7127/2024	SAROJBALA PANDA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
124	D-CONTC/7129/2024	BISWARANJAN MOHARANA VS ASWATHY S,IAS	ADV VS	// 0 //
125	D-CONTC/7130/2024	NIRMAL CHANDRA PRADHAN	ADV	//

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		VS	VS	0
126	D-CONTC/7133/2024	ASWATHY S, I.A.S. MANOJ KUMAR TANTY	ADV	//
		VS	VS	0
127	D-CONTC/7135/2024	ASWATHY S,IAS SARAT CHANDRA NAYAK	ADV	//
		VS	VS	0
128	D-CONTC/7140/2024	ASWATHY S, I.A.S. SIMAN NAYAK	ADV	//
		VS	VS	0
129	D-CONTC/7142/2024	ASWATHY S, I.A.S. PRABHAKAR CHHADIA	ADV	//
		VS	VS	0
130	D-CONTC/7145/2024	ASWATHY S,IAS NIRANJAN SAHOO@SAHU	ADV	//
		VS	VS	0
131	D-CONTC/7147/2024	ASWATHY S, I.A.S. BUDHURAM MUNDA	ADV	//
		VS	VS	0
132	D-CONTC/7149/2024	ASWATHY S,IAS TILAMANI PRADHAN	ADV.	//
		VS	VS	0
133	D-CONTC/7152/2024	ASWATHY S., IAS LIBIYAN MUNDA	ADV	//
		VS	VS	0
134	D-CONTC/7155/2024	ASWATHY S, IAS ASHOK KUMAR LENKA	PREMANANDA MOHANTY	//
		VS	VS	0
135	D-CONTC/7157/2024	ASWATHI S,IAS BHANU CHANDRA SWAIN	ADV	//
		VS	VS	0
136	D-CONTC/7158/2024	ASWATHI S, IAS KALPANA DAS	PREMANANDA MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/7159/2024	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR BALASORE MANOJ KUMAR GUMANSINGH VS ASWATHY S ,IAS	ADV VS	// // ()
138	D-CRLA/4937/2024	PRITAM KALTA @ LUDU VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR TOWN /239 /2023 () //
139	D-CRLA/4948/2024 CRLA/126/2024	NITYANANDA@NITEL MURMU VS STATE OF ODISHA	ARIJEET MISHRA VS	KARANJIA /162 /2020 ADDL.SESIONS JUDGE,KARANJIA(Mayurbhanj) ST/0000007/2021
140	D-CRLA/4960/2024	GOPAL SINGH VS STATE OF ODISHA	PARSURAM PANDA VS	MADHUPATNA /231 /2019 () //
141	D-CRLA/4971/2024	DAMODAR MAJHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	KUNDHEIGOLA /79 /2015 () //
142	D-CRLA/5028/2024	JITU RANJAN PRADHAN @ GANA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	MARSHAGHAI /428 /2021 () //
143	D-CRLA/5033/2024	KESHAB PIHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //
144	D-CRLA/5063/2024	JITUN @ ASHIS MAHALA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	MANGALPUR /36 /2024 () //
145	D-CRLA/5066/2024	DINESH MALI VS STATE OF ODISHA	DEBASNAN DAS VS	JAGATSINGPUR /336 /2015 () //
146	D-CRLLP/4996/2024	MATA BHOI VS STATE OF ODISHA	SOUGAT DASH VS	GOBINDAPUR /16 /2018 () //
147	D-CRLMA/4968/2024	DANARDAN PATRA VS STATE OF ODISHA	ADV. VS	/ /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CRLMC/4915/2024	SAROJINI MOHANTY @ SMT. MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MAHILA (BERHAMPUR) /89 /2012 () //
149	D-CRLMC/4916/2024	JOGENDRA KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	//0 () //
150	D-CRLMC/4917/2024	MUNA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /43 /2020 () //
151	D-CRLMC/4922/2024	ABHISHEK BISWAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /132 /2023 () //
152	D-CRLMC/4927/2024	PAWAN KUMAR AGRAWAL VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KESINGA /293 /2020 () //
153	D-CRLMC/4932/2024	VINIT KUMAR NAIK VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA TOWN /296 /2022 () //
154	D-CRLMC/4938/2024	VINIT KUMAR NAIK VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA TOWN /296 /2022 () //
155	D-CRLMC/4940/2024	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	//0 () //
156	D-CRLMC/4943/2024	CHANDAN @ CHANDAN CHAKRABARTI PRADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /254 /2023 () //
157	D-CRLMC/4962/2024	BIJAY KUMAR SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LINGARAJ P.S. /197 /2018 () //
158	D-CRLMC/4969/2024	DEBARAJ PRADHAN VS STATE OF ODISHA	RAJANIKANT PRADHAN VS	KISHORENAGAR (ANUGUL) /14 /2013 () //
159	D-CRLMC/4972/2024	ASIAN PACIFIC SHIPPING COMPANY LTD.(OWNER)	SOUMYAJYOTI BISWAL	//0

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	D-CRLMC/4974/2024	UNION OF INDIA MTU SUNA	SUSHANTA KUMAR PRADHAN	// KESINGA /130 /2014
		VS	VS	()
161	D-CRLMC/4975/2024	STATE OF ODISHA GOUTAM LUHA @ PRADHAN	SUSHANTA KUMAR PRADHAN	// DHAMA /66 /2002
		VS	VS	()
162	D-CRLMC/4979/2024	STATE OF ODISHA ASIT KUMAR DAS@DIMO	SURYAKANTA DWIBEDI	// GOBINDAPUR /79 /2013
		VS	VS	()
163	D-CRLMC/4983/2024	STATE OF ODISHA AKBAR ALLI @ ALI	JAYANTA KUMAR MAJHI	// KHANTAPADA /147 /2012
		VS	VS	()
164	D-CRLMC/4989/2024	STATE OF ODISHA RADHAMOHAN SAHOO	RABI NARAYAN MOHANTY	// MAHILA P.S.(BBSR) /48 /2015
		VS	VS	()
165	D-CRLMC/4992/2024	STATE OF ODISHA K.ASHOK KUMAR PATRA	LAMBODOR ACHARI	// DIGAPAHANDI /116 /2017
		VS	VS	()
166	D-CRLMC/5029/2024	STATE OF ODISHA BHRAMAR BHUYAN	SANTOSH KUMAR MAHANTY	// BUGUDA /7 /2011
		VS	VS	()
167	D-CRLMC/5031/2024	STATE OF ODISHA NIRANJAN BEHERA	KEDAR CHANDRA BEHERA	// BUGUDA /42 /2007
		VS	VS	()
168	D-CRLMC/5032/2024	STATE OF ODISHA GEETA NAIK	SANTOSH KUMAR MAHANTY	// BUGUDA /92 /2004
		VS	VS	()
169	D-CRLMC/5034/2024	STATE OF ODISHA PAVITRA MOHAN MOHANTY	DURGA PRASAD SWAIN	// SEMILLIGUDA /92 /2019
		VS	VS	()
170	D-CRLMC/5043/2024	STATE OF ODISHA TUNA NAIK	JYOTIRMAYA SAHOO	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-CRLMC/5046/2024	STATE OF ODISHA SAPNESWAR PRADHAN VS	JYOTIRMAYA SAHOO VS	// / /0 ()
172	D-CRLMC/5049/2024	STATE OF ODISHA SWAYANG PRAKASH SAHU VS	AMITABH PRADHAN VS	// / /0 ()
173	D-CRLMC/5052/2024	STATE OF ODISHA ROHIT @ ROHITA KANHAR VS	SATYAJIT MOHAPATRA VS	// GOCHHAPADA /70 /2008 ()
174	D-CRLMC/5055/2024	STATE OF ODISHA PRAGYAN PARAMITA PADHI VS	GOPAL KRUSHNA MOHANTY VS	// BEGUNIA P.S. /45 /2024 ()
175	D-CRLMC/5058/2024	STATE OF ODISHA SUBHAKANTA SUARA VS	SOUMENDRA PATTANAIAK VS	// KOTPAD /156 /2022 ()
176	D-CRLMC/5075/2024	STATE OF ODISHA JAYANTI MALLIK VS	BHARAT BHUSAN ROURTRAY VS	// / /0 ()
177	D-CRLMP/4918/2024	STATE OF ODISHA DEVENDRA KUMAR DAS VS	RENUBALA SAHOO VS	// / /0 ()
178	D-CRLMP/4920/2024	STATE OF ODISHA PANKAJ KUMAR AGARWAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
179	D-CRLMP/4921/2024	STATE OF ODISHA PRAVABATEE MALIK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
180	D-CRLMP/4923/2024	STATE OF ODISHA PRANGYA PRAVA NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
181	D-CRLMP/4924/2024	STATE OF ODISHA DILIP ACHARY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-CRLMP/4929/2024	SANGITA SAHOO VS STATE OF ODISHA	P.K.ROUT VS	//0 0 //
183	D-CRLMP/4939/2024	JITENDRA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 0 //
184	D-CRLMP/4941/2024	MINI GARNAIK VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	//0 0 //
185	D-CRLMP/4950/2024	PRASANT @ PRASHANT KUMAR SARANGI VS STATE OF ODISHA	PULAKESH MOHANTY VS	//0 0 //
186	D-CRLMP/4961/2024	GOPINATH PANIGRAHI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	//0 0 //
187	D-CRLMP/4963/2024	PRAMILA BEHERA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	//0 0 //
188	D-CRLMP/4966/2024	JAYANTA KUMAR ROUT VS BANDITA MALLICK	NARESH CHANRA JENA VS	//0 0 //
189	D-CRLMP/4997/2024	SHAKTIMAYEE MANASWINI DAS VS STATE OF ODISHA	DEBA KUMAR RATH VS	//0 0 //
190	D-CRLMP/5003/2024	BICHITRANANDA PANDA VS STATE OF ODISHA	LALITENDU MISHRA VS	//0 0 //
191	D-CRLMP/5023/2024	KABIRAJ PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 0 //
192	D-CRLMP/5037/2024	ASHOK PATRA VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	//0 0 //
193	D-CRLREV/4913/2024	MANASI LENKA	SARADA PRASAD DASH	ASTARANGA /24 /2012

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	D-CRLREV/4994/2024	STATE OF ODISHA PABITRA MALLIK	JUDHISTHIR SAHOO	// ODAGAON /117 /2009
		VS	VS	0
195	D-CRLREV/5038/2024	STATE OF ODISHA CHANDRA SEKHAR MOHANTA	PARTHA SARATHI DAS	// //0
		VS	VS	0
196	D-FAO/6900/2024	JYOSTNARANI MOHANTA BINATI GOUDA	PRADEEP KUMAR MISHRA	// //
		VS	VS	0
197	D-FAO/7013/2024	UNION OF INDIA PADMABATI PARIDA	SANDEEP RATH	// //
		VS	VS	0
198	D-LAA/6905/2024	JOGENDRA PRADHAN PRAFULLA KUMAR DIXIT	GOPINATH MISHRA	// //
		VS	VS	0
199	D-MACA/6968/2024	SPECIAL LAND ACQUISITION OFFICER, S.E.C.L, WORKS, JHARSUGUDA D.M, UNITED INDIA INSURANCE CO. L.T.D.	RAMESH CHANDRA SAHOO 1	// //
		VS	VS	0
200	D-MACA/7088/2024	MAMITA NAG D.M., M/S. NATIONAL ISURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	// //
		VS	VS	0
201	D-MACA/7093/2024	SOMALI SOMYADARSHNI D.M.,M/S. NATIONAL INSURANCE COMPANY LTD.	PRAKASH KUMAR MOHANTY	// //
		VS	VS	0
202	D-MACA/7097/2024	ARYAN KUMAR PRAJAPATI SRIDHAR PRADHAN	DEBASISH PATNAIK	// //
		VS	VS	0
203	D-MACA/7103/2024	DHARMENDRA KUMAR BEHERA D.M., M/S. NATIONL INSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	// //
		VS	VS	0
204	D-MATA/6936/2024	MADHUSMITA PATRA SUMANTA KUMAR BARIK	CHANDAN SAMANTARAY	// //
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-MATA/6959/2024	SUMITA BARIK SUBHA SHREE NAYAK VS	MAMATA MISHRA VS	// // 0
206	D-MATA/7009/2024	BHAGAT CHNADRA SAHU PRABHAT KUMAR SRIVASTAVA VS	P.C.CHHINCHANI VS	// // 0
207	D-RPFAM/6921/2024	NIBEDITA DASH DEBASISH CHHOTARAY VS	RANJAN KUMAR ROUT VS	// // 0
208	D-RSA/6980/2024	SUSANGITA RANASINGH RAMA MISHRA VS	DWARIKA PRASAD MOHANTY VS	// // 0
209	D-RSA/7100/2024	STATE OF ODISHA NIBEDITA SWAIN VS	UMA CHARAN MISHRA VS	// // 0
210	D-RVWPET/6935/2024	PRAMILA KUMARI NAYAK JYOTI PRAKASH MOHANTY VS	ADV VS	// // 0
211	D-RVWPET/6999/2024	STATE OF ODISHA M/S SYLVESA INFOTECH PRIVATE LIMITED VS	ADV VS	// // 0
212	D-RVWPET/7000/2024	INCOME TAX OFFICER,BHUBANESWAR PARBATI GHIBILA VS	RABINDRA NATH DEBATA VS	// // 0
213	D-RVWPET/7089/2024	M/S. WESTERN ELECTRICITY SUPPLY COMPANY OF ORISSA LTD.(WESCO)SAMBALPUR SANJAYA KUMAR NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
214	D-RVWPET/7095/2024	STATE OF ODISHA SANJAYA KUMAR NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
215	D-RVWPET/7105/2024	STATE OF ODISHA SANJAYA KUMAR NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-TRP(C)/6962/2024	JAYALALITA SWAIN VS SANDEEP MALLICK	SAUMYA RANJAN PRADHAN VS	// 0 //
217	D-TRP(C)/7102/2024	KAKALI BEHERA @ RAY VS BISWARANJAN BEHERA	ANANTA CHARAN BISOI VS	// 0 //
218	D-TRPCRL/5013/2024	PUJA SAHANI @ ANUSAYA JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	//0 0 //
219	D-WA/6975/2024	JANARDAN PANDA VS PRASHANT KUMAR SAHOO	DR. BINOD KUMAR MISHRA VS	// 0 //
220	D-WA/7023/2024	STATE OF ODISHA VS PRIYADARSHI DEBASISH	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
221	D-WA/7025/2024	STATE OF ODISHA VS BHASKAR CHANDRA MOHANTA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
222	D-WA/7031/2024	GAYADHAR GHADEI VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION,BALASORE	SANTOSH KUMAR DWIVEDY VS	// 0 //
223	D-WA/7062/2024	STATE OF ODISHA VS DINABANDHU MAHANA	SASWAT DAS,A.G.A VS	// 0 //
224	D-WA/7064/2024	STATE OF ODISHA VS BRAJA MOHAN SENAPATI	SASWAT DAS, A.G.A. VS	// 0 //
225	D-WA/7090/2024	STATE OF ODISHA VS SANATAN JENA	R.N MISHRA, A.G.A. VS	// 0 //
226	D-WA/7110/2024	PRIYA RANJAN JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
227	D-WP(C)/6895/2024	BHARAT CH. NAYAK	SARADA PRASAD DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	D-WP(C)/6896/2024	STATE OF ODISHA PRAKASH JENA	BIKRAM SENAPATI	//
		VS	VS	0
229	D-WP(C)/6899/2024	STATE OF ODISHA SATYABRATA BARIK	GYANA RANJAN SETHI	//
		VS	VS	0
230	D-WP(C)/6904/2024	STATE OF ODISHA BARUN NAIK	SRIKANTA KUMAR NATH	//
		VS	VS	0
231	D-WP(C)/6910/2024	STATE OF ODISHA TRAILAKYA NATH DASH	KRISHNA CHANDRA SAHU	//
		VS	VS	0
232	D-WP(C)/6913/2024	STATE OF ODISHA CHAKRADHARA BEHERA	MANAS RANJAN PRADHAN	//
		VS	VS	0
233	D-WP(C)/6914/2024	STATE OF ODISHA ASHOK KUMAR SWAIN	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
234	D-WP(C)/6916/2024	DEPT. OF HIGHER EDUCATION, BBSR SUMAN MAHARANA	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
235	D-WP(C)/6917/2024	STATE OF ODISHA PRAVATI MISHRA	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
236	D-WP(C)/6918/2024	DEPT. OF HIGHER EDUCATION, BBSR MADHUSMITA PRADHAN	RANJAN KUMAR ROUT	//
		VS	VS	0
237	D-WP(C)/6922/2024	RATIKANTA PATRA PANKAJ KUMAR GIRI	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
238	D-WP(C)/6924/2024	DEPT. OF HIGHER EDUCATION, BBSR BISHNU CHARAN SAHOO	DR. BINODA KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/6925/2024	STATE OF ODISHA ARATI RATHA VS DEPARTMENT OF HIGHER EDUCATION, BBSR	DR. BINODA KUMAR MISHRA VS	// // 0 //
240	D-WP(C)/6926/2024	PRIYBRATA MAHAPATRA VS R.T.O., CHANDIKHOLE	ARIJEET MISHRA VS	// 0 //
241	D-WP(C)/6927/2024	PRIYABRATA MAHAPATRA VS R.T.O., CHANDIKHOLE	ARIJEET MISHRA VS	// 0 //
242	D-WP(C)/6929/2024	SEKHAR CHANDRA MUNDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
243	D-WP(C)/6932/2024	NARATTAM MUNDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
244	D-WP(C)/6933/2024	SOUBHAGYA KUMAR JENA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
245	D-WP(C)/6934/2024	R KUSUMA KUMARI @ REJETI KUSUMA KUMARI VS STATE OF ODISHA	SARBESWAR BEHERA VS	// 0 //
246	D-WP(C)/6937/2024	ORGANISATION FOR DEVELOPMENT INTEGRATION AND SOCIAL ACTION, GANJAMPRASANTA KUMAR PANDA VS STATE OF ODISHA	VS	// 0 //
247	D-WP(C)/6938/2024 WP(C)/3498/2024	SWALEHA BEGUM VS R.T.O., CHANDIKHOL	CHANDAN MISHRA VS	// 0 //
248	D-WP(C)/6939/2024	P.CHANDRASEKHAR ACHARY VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// 0 //
249	D-WP(C)/6940/2024 WP(C)/3501/2024	ABDUL RIHAN KHAN VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/6941/2024 WP(C)/3495/2024	NILAM SANJEEB SWAIN VS R.T.O., NAYAGARH	KHIROD CHANDRA MAJHI VS	// 0 //
251	D-WP(C)/6942/2024	MANASA RANJAN MOHAPATRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
252	D-WP(C)/6944/2024	SWARUPA JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
253	D-WP(C)/6945/2024	NETAJI COLLEGE OF NURSING, BBSR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
254	D-WP(C)/6946/2024	SABITRI MAHANTA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
255	D-WP(C)/6947/2024	GOURI SHANKAR DEHURY VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
256	D-WP(C)/6948/2024 WP(C)/3510/2024	JIBARDHAN DHURUA VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
257	D-WP(C)/6952/2024 WP(C)/3503/2024	BRAJAHARI MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
258	D-WP(C)/6953/2024	BHAGABAN ADITYA SERVICE COOPERATIVE SOCIETY, CUTTACK VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
259	D-WP(C)/6954/2024	SMRUTIJIIT PANDA VS SUB-COLLECTOR, KAMAKHYANAGAR	SAROJ KUMAR DASH VS	// 0 //
260	D-WP(C)/6956/2024	BULU BHOI VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
261	D-WP(C)/6957/2024	ANUSAYA SAHOO @ SAHU	UPENDRA KUMAR SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	D-WP(C)/6958/2024	ALAKA PANDA NARAYAN BEHERA	PANCHANAN SAHOO	//
		VS	VS	0
263	D-WP(C)/6960/2024	DY. REGISTRAR CENTRAL ADMINISTRATIVE TRIBUNAL, CUTTACK DEEPAK KUMAR JENA	RASHMI KANTA ACHARYA	//
		VS	VS	0
264	D-WP(C)/6963/2024	THE OMBUDSMAN II, BBSR BASANTA KUMAR PATRA	MANOJ KUMAR MOHANTY (2)	//
		VS	VS	0
265	D-WP(C)/6964/2024	STATE OF ODISHA PURNA CHANDRA MOHANTA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
266	D-WP(C)/6965/2024	STATE OF ODISHA GOPABANDHU DAS	SOUMYA MISHRA	//
		VS	VS	0
267	D-WP(C)/6966/2024	STATE OF ODISHA M/S GLADIOUS INFRASTRUCTURE SERVICE	KSHIROD KUMAR SAHOO	//
		VS	VS	0
268	D-WP(C)/6969/2024	JOINT COMMISSIONER OF STATE TAX SADANANDA BEHERA	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
269	D-WP(C)/6970/2024	STATE OF ODISHA DR. P.V.MANIBABU	MANOJ KUMAR MOHANTY	//
		VS	VS	0
270	D-WP(C)/6971/2024	STATE OF ODISHA BASANTI NAYAK @ BASANTI LATA NAYAK	SIVA SANKAR CHAINI	//
		VS	VS	0
271	D-WP(C)/6973/2024	STATE OF ODISHA KISHOR CHANDRA NAIK	RUDRA NARAYAN PARIJA	//
		VS	VS	0
272	D-WP(C)/6974/2024	STATE OF ODISHA JITENDRA NARAYAN BHANJA DEO	KSHIROD KUMAR ROUT	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/6976/2024	STATE OF ODISHA JITENDRA NARAYAN BHANJA DEO VS	KSHIROD KUMAR ROUT VS	// // 0
274	D-WP(C)/6977/2024	STATE OF ODISHA SMRUTIREKHA KAR VS	KRISHNA CHANDRA SAHU VS	// // 0
275	D-WP(C)/6979/2024	STATE OF ODISHA KULAMANI SAHU VS	SHASHI BHUSAN JENA VS	// // 0
276	D-WP(C)/6981/2024	STATE OF ODISHA ARJUN PATEL VS	SHASHI BHUSAN JENA VS	// // 0
277	D-WP(C)/6982/2024	STATE OF ODISHA RAMANI RANJAN RANA VS	SHASHI BHUSAN JENA VS	// // 0
278	D-WP(C)/6984/2024	STATE OF ODISHA M/S IPINIT VANASPATI LTD., CUTTACK VS	AMITABH MISHRA VS	// // 0
279	D-WP(C)/6985/2024	THE PRINCIPAL SECY., MSME DEPT. AND CHAIRMAN OSFC, BBSR SURESH CHANDRA BARIK VS	SHASHI BHUSAN JENA VS	// // 0
280	D-WP(C)/6986/2024	STATE OF ODISHA ASHOK KUMAR SETH VS	SHASHI BHUSAN JENA VS	// // 0
281	D-WP(C)/6987/2024	STATE OF ODISHA SANATRAM BHOI VS	SHASHI BHUSAN JENA VS	// // 0
282	D-WP(C)/6988/2024	STATE OF ODISHA HEMASAGAR KUMBHAR VS	JAYADEBA BEHERA VS	// // 0
283	D-WP(C)/6989/2024	STATE OF ODISHA BARNABA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/6990/2024	ABHISHEK SAMAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
285	D-WP(C)/6991/2024	M/S SIDHI DURGA AGRO AND AUTOMOBILES, CUTTACK VS THE GOODS AND SERVICE TAX COUNCIL, NEW DELHI	BHABANI PRASAD MOHANTY VS	// 0 //
286	D-WP(C)/6992/2024	LAXMI NARAYAN PADHY VS PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPTT., ODISHA	DANDAPANI PANIGRAHI VS	// 0 //
287	D-WP(C)/6993/2024	KAILASH CHANDRA PATNAIK VS THE ADDL. CT AND GST OFFICER, MAYURBHANJ CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //
288	D-WP(C)/6994/2024	LAXMIPRIYA KAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
289	D-WP(C)/6995/2024	BHABANI SANKAR DASH VS PRABASINI RATH	PRAKASH KUMAR MISHRA VS	// 0 //
290	D-WP(C)/6997/2024	HARA MOHAN JENA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
291	D-WP(C)/6998/2024	DILLIP KUMAR BEHERA VS THE ESPIRE INFOLABS PVT. LTD., GURUGRAM	RAKESH KUMAR ROUTRAY VS	// 0 //
292	D-WP(C)/7001/2024	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
293	D-WP(C)/7002/2024	ASKA CO-OPERATIVE CENTRAL BANK CADRE SAMPADAK SANGHA VS STATE OF ODISHA	SHAKTIDATTA TRIPATHY VS	// 0 //
294	D-WP(C)/7003/2024	BIJAY PATRO VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
295	D-WP(C)/7004/2024	RADHAMANI JENA	ABHISEK MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/7005/2024	B.AJIT KUMAR PATRO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		CHIEF GENERAL MANAGER, BANK OF INDIA, MUMBAI		//
297	D-WP(C)/7008/2024	BASANTI SINGHA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/7011/2024	TAPAN KUMAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		CHIEF GENERAL MANAGER, BANK OF INDIA, MUMBAI		//
299	D-WP(C)/7014/2024	PUJARANI SAHU	DURGA PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/7015/2024	KALANDI SAHU	NIRA SUNDAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/7016/2024	SANJUKTA KUMARI PATTANAYAK	DURGA PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/7017/2024	GANESH BEHERA	NIRA SUNDAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/7018/2024	PABANA TAREI	NIRA SUNDAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/7020/2024	BIBEKANANDA SOREN	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/7021/2024	GANESWAR DHALA	NIRA SUNDAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/7022/2024	GOURANGA CHARAN BHOI	BISWABIHARI MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/7024/2024	STATE OF ODISHA BABULI KUMAR MISHRA @ NAYAK VS	DOLAGOBINDA MOHAPATRA VS	// // 0
308	D-WP(C)/7026/2024	STATE OF ODISHA SAGARLAL MURMU VS	BISWABIHARI MOHANTY VS	// // 0
309	D-WP(C)/7027/2024	STATE OF ODISHA PRATICHI CHOUDHURY VS	LALITENDU MISHRA VS	// // 0
310	D-WP(C)/7028/2024	STATE BANK OF INDIA, KHURDA SALKHAN MAJHI VS	BISWABIHARI MOHANTY VS	// // 0
311	D-WP(C)/7029/2024	STATE OF ODISHA NARAHARI NAYAK VS	KSHIROD KUMAR ROUT VS	// // 0
312	D-WP(C)/7032/2024	STATE OF ODISHA NIRANJAN BISI VS	BISWABIHARI MOHANTY VS	// // 0
313	D-WP(C)/7034/2024	STATE OF ODISHA CHAMU HEMBRAM VS	BISWABIHARI MOHANTY VS	// // 0
314	D-WP(C)/7035/2024	STATE OF ODISHA NATHA SAHU VS	NIRA SUNDAR PANDA VS	// // 0
315	D-WP(C)/7037/2024	STATE OF ODISHA YUDHISTHIR BUDULA VS	BISWABIHARI MOHANTY VS	// // 0
316	D-WP(C)/7038/2024	STATE OF ODISHA KISHORE CHANDRA SAHU VS	NIRA SUNDAR PANDA VS	// // 0
317	D-WP(C)/7039/2024	STATE OF ODISHA MAHADEBA MAHARANA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/7041/2024	RAMESH KUMAR SAHU VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
319	D-WP(C)/7042/2024	BHAGYALATA BEHERA VS STATE OF ODISHA	DR SUJATA DASH VS	// 0 //
320	D-WP(C)/7043/2024	M/S. STEER OVERSEAS PVT. LTD. VS ADDITIONAL COMMISSIONER OF STATE TAX(APPEAL),BALASORE	KAJAL SAHOO VS	// 0 //
321	D-WP(C)/7044/2024	BRAJARAJNAGAR TRUCK OWNERS ASSOCIATION, JHARSUGUDA VS THE COLLECTOR, JHARSUGUDA	SUDEEPTA KUMAR SINGH VS	// 0 //
322	D-WP(C)/7047/2024	BINA CHHURA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	// 0 //
323	D-WP(C)/7050/2024	HARIHAR PRUSTY VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
324	D-WP(C)/7051/2024	BABITA KUMARI SAHU VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //
325	D-WP(C)/7053/2024	M/S ANNA PURNA AGRO INTERNATIONAL PVT. LTD., BALASORE VS ASST. PROVIDENT FUND COMMNR., BALASORE	SOMANATH MISHRA VS	// 0 //
326	D-WP(C)/7055/2024	ABHINAYA MANDAL VS UNION OF INDIA	LAMBIT SENAPATI VS	// 0 //
327	D-WP(C)/7058/2024	KALPATARU PAGAL VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
328	D-WP(C)/7065/2024	BISWA BHUSAN SAMANT VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //
329	D-WP(C)/7068/2024	PRADEEP KUMAR ROU TRAY@PRADEEP KUMAR ROU TARAY	SANJIB KUMAR BHANJADEO	//

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/7072/2024	SADANANDA PANIGRAHI	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
331	D-WP(C)/7076/2024	LAXMI PATRA	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
332	D-WP(C)/7078/2024	BANABIHARI SAHOO	PRASANNA KUMAR DASH	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
333	D-WP(C)/7080/2024	RUNI NAYAK	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
334	D-WP(C)/7081/2024	ANUSPANDAN RAI	RAMAKANTA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/7084/2024	SIDDHARTHA SANKAR PATRA	RAMAKANTA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/7085/2024	RAM CHANDRA PADHI	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/7086/2024	JAGNESWAR PRAHARAJ	RAMAKANTA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/7091/2024	TULASA BHUMIA	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/7092/2024	JITENDRA NATH DAS	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/7094/2024	GITANJALI BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/7098/2024	STATE OF ODISHA SUSANTA KUMAR SAHOO VS	GYANA RANJAN SETHI VS	// // 0
342	D-WP(C)/7101/2024	STATE OF ODISHA DR. SABITA ACHARYA VS	AMIT PRASAD BOSE VS	// // 0
343	D-WP(C)/7106/2024	STATE OF ODISHA GIRIJA SANKAR ADHIKARI VS	BRAJA MOHAN SARANGI VS	// // 0
344	D-WP(C)/7107/2024	R.T.O., BALASORE RABINDRA KUMAR DAS VS	BRAJA MOHAN SARANGI VS	// // 0
345	D-WP(C)/7108/2024	SOLE ARBITRATOR, JAGJIBAN RAM H KURULI RENUBALA PASAYAT VS	AMIT PRASAD BOSE VS	// // 0
346	D-WP(C)/7109/2024	STATE OF ODISHA SKD ASSOCIATES, CUTTACK VS	BRAJA MOHAN SARANGI VS	// // 0
347	D-WP(C)/7111/2024	SOLE ARBITRATOR, M.L. DENIS MANORAMA PANDA VS	LINGARAJ DASH VS	// // 0
348	D-WP(C)/7113/2024	STATE OF ODISHA LAXMI NARAYAN SAHU VS	RAJJEET ROY VS	// // 0
349	D-WP(C)/7116/2024	STATE OF ODISHA TANAYA KUMAR AGRAWAL VS	SASWAT KUMAR ACHARYA VS	// // 0
350	D-WP(C)/7118/2024	STATE OF ODISHA K. RABINDRANATH SENAPATI VS	N.AFREEN VS	// // 0
351	D-WP(C)/7120/2024	PROJECT DIRECTOR, NHA1, BERHAMPUR RAJESH KUMAR MOHANTY VS	AMIT PRASAD BOSE VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :16/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/7122/2024	GOURA CHANDRA GAHIR VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
353	D-WP(C)/7125/2024	PITABASA SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
354	D-WP(C)/7126/2024	SHANTILATA MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
355	D-WP(C)/7128/2024	KAILASH BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
356	D-WP(C)/7131/2024	DHARMUDHAR PRADHAN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
357	D-WP(C)/7132/2024	MANOJ KUMAR NAIK VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
358	D-WP(C)/7134/2024	GITARANI MOHAPATRA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
359	D-WP(C)/7136/2024	RAJYA UPAVAKTA MAHILA MAHASANGHA, BHADRAK VS STATE OF ODISHA	AKHIL KRISHNA MOHAPATRA VS	// 0 //
360	D-WP(C)/7137/2024	PRIYADARSHINI MISHRA VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
361	D-WP(C)/7138/2024	MANORANJAN MOHANTA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
362	D-WP(C)/7139/2024	HARAPRIYA DASH VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
363	D-WP(C)/7141/2024	SIDDHARTHA SHANKAR MISHRA	RAMAKANTA SARANGI	//

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE STATE OF ODISHA		//
364	D-WP(C)/7143/2024	JANHABI SAHU	SAROJ KUMAR ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/7144/2024	RABINDRANATH PRADHAN	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/7146/2024	DEEPAK KUMAR GANTAYAT	RAMAKANTA SARANGI	//
		VS	VS	0
		THE STATE OF ODISHA		//
367	D-WP(C)/7148/2024	BHAGIRATHI NAYAK	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/7150/2024	UTTAM KUMAR DAS	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/7151/2024	SUSHILA KUMARI SAHOO	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/7153/2024	BASANTI NAYAK @ BASANTI LATA NAYAK	SIVA SANKAR CHAINI	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/7154/2024	JALANDHAR RATH	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/7156/2024	SWARUP NANDA TARAI	SATABDI SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WPCRL/4982/2024	KULSEN BIBI	ARJUNA CHARANA BEHERA	//0
		VS	VS	0
		STATE OF ODISHA		//
374	D-ABLAPL/4925/2024	NIKHILA MOHAN SARANGI @ NIKHILA SARANGI	TARA PRASAD MOHAPATRA	PURI TOWN /41 /2024
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/4926/2024	STATE OF ODISHA RABINDRA KU. MALLIK@ LIPU MALLIK VS	TARA PRASAD MOHAPATRA VS	// GOPALPUR /15 /2024 ()
376	D-ABLAPL/4930/2024	STATE OF ODISHA GUNDICHA BEHERA VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /98 /2023 ()
377	D-ABLAPL/4931/2024	STATE OF ODISHA MANOJ BISOI VS	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /31 /2024 ()
378	D-ABLAPL/4933/2024	STATE OF ODISHA ABHISHEK MAJHI@ RAJA VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /18 /2023 ()
379	D-ABLAPL/4934/2024	STATE OF ODISHA HARAMANI PALAI VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /34 /2024 ()
380	D-ABLAPL/4936/2024	STATE OF ODISHA BIKASH PALEI@ MIKALI VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /22 /2024 ()
381	D-ABLAPL/4944/2024	STATE OF ODISHA ANIL KUMAR CHHOTARAY VS	RAMANIKANTA PATTANAİK VS	// / /0 ()
382	D-ABLAPL/4945/2024	STATE OF ODISHA SINU @ RUDRA NAIK VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /398 /2023 ()
383	D-ABLAPL/4946/2024	STATE OF ODISHA SANJAYA @ NITYANANDA NAYAK VS	ARIJEET MISHRA VS	// RAJKANİKA /58 /2024 ()
384	D-ABLAPL/4949/2024	STATE OF ODISHA SANKAR PRUSTY VS	CHANDANA MISHRA VS	// GOSANINUAGAM /113 /2023 ()
385	D-ABLAPL/4952/2024	STATE OF ODISHA MUKESH KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	// GOPALPUR /71 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/4953/2024	SWAGAT KUMAR NAIK VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	BOLANGIR TOWN /743 /2023 () //
387	D-ABLAPL/4954/2024	KANHA @SMRUTIRANJAN MISHRA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /79 /2024 () //
388	D-ABLAPL/4955/2024	MAHESWAR SETHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	TIHIDI /114 /2023 () //
389	D-ABLAPL/4956/2024	BIKASH PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /732 /2023 () //
390	D-ABLAPL/4957/2024	NARESH KHARSEL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	GOLAMUNDA /199 /2023 () //
391	D-ABLAPL/4958/2024	DASHARATH PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /389 /2023 () //
392	D-ABLAPL/4964/2024	PRAMOD KUMAR PARIDA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI RURAL PS /51 /2024 () //
393	D-ABLAPL/4965/2024	SURESH BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /58 /2024 () //
394	D-ABLAPL/4970/2024	MANOSHI ROY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BADAGODA P.S. /311 /2018 () //
395	D-ABLAPL/4973/2024	ROHITA SAHOO @ ROHITA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //
396	D-ABLAPL/4977/2024	JAYA NARAYAN MISHRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KHETRARAJPUR /42 /2022 () //
397	D-ABLAPL/4981/2024	PRASANTA KUMAR SAMANTRAY	PARTHA SARATHI NAYAK	JAGATSINGPUR /134 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	D-ABLAPL/4987/2024	STATE OF ODISHA SURESH CHANDRA PRADHAN	SURYAKANTA DWIBEDI	// G.UDAYAGIRI /102 /2008
		VS	VS	()
399	D-ABLAPL/4990/2024	STATE OF ODISHA PAPUN PRADHAN	D.SANKAR RAO ACHARY	// GOLANTHARA (BERHAMPUR) /626 /2023
		VS	VS	()
400	D-ABLAPL/4991/2024	STATE OF ODISHA RAKSHYA BEHERA	PRASANTA KUMAR ROUTRAY	// BARGARH /82 /2024
		VS	VS	()
401	D-ABLAPL/4993/2024	STATE OF ODISHA BIKASH THAPA	PRASANTA KUMAR ROUTRAY	// BARGARH /52 /2024
		VS	VS	()
402	D-ABLAPL/4995/2024	STATE OF ODISHA D. SAI KRISHNA	MANOJ VERMA	// JHARSUGUDA GRPS /7 /2024
		VS	VS	()
403	D-ABLAPL/5002/2024	STATE OF ODISHA RAJESH BAGH @ BAG	BIPLABA P.B. BAHALI	// KORAPUT TOWN /7 /2024
		VS	VS	()
404	D-ABLAPL/5004/2024	STATE OF ODISHA ANIL MOHAPATRA	PRASANTA KUMAR SAHOO	// DHENKANAL SADAR /95 /2024
		VS	VS	()
405	D-ABLAPL/5005/2024	STATE OF ODISHA TRINATH BIKASH CHANDRA PATRA	SUBHANKAR ROUT	// BHADRAK RURAL /272 /2023
		VS	VS	()
406	D-ABLAPL/5006/2024	STATE OF ODISHA GURU CHARAN	BIKRAM KESHARI RAJ	// MALKANGIRI /9 /2024
		VS	VS	()
407	D-ABLAPL/5015/2024	STATE OF ODISHA SANTANU KUMAR ROUT	CHIRANJIB ROUT	// BIKRAMPUR FCI /45 /2024
		VS	VS	()
408	D-ABLAPL/5016/2024	STATE OF ODISHA BAPUNI @ SUNEET JENA	CHIRANJIB ROUT	// BIKRAMPUR FCI /46 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/5018/2024	STATE OF ODISHA MADHUSMITA SAHOO VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
410	D-ABLAPL/5019/2024	STATE OF ODISHA SOUMYA RANJAN NAYAK @ SONU VS	KASHINATH PATTNAIK VS	// BARANGA /80 /2024 ()
411	D-ABLAPL/5020/2024	STATE OF ODISHA JITENDRA KUMAR NAIK @ JITU NAIK VS	AMIT KUMAR NATH VS	// BAGDIA /38 /2024 ()
412	D-ABLAPL/5022/2024	STATE OF ODISHA MINTU @ HARI MOHAN PASWAN VS	SOUMYA RANJAN DAS VS	// RAIBAGA /28 /2019 ()
413	D-ABLAPL/5024/2024	STATE OF ODISHA SAROJ KUMAR PRUSETH VS	TAPAS KUMAR ACHARYA VS	// KUCHINDA /67 /2024 ()
414	D-ABLAPL/5027/2024	STATE OF ODISHA BASANTI KUMARI BEHERA @ KUMARI BEHERA VS	ASHOK DAS VS	// PARLAKHEMUNDI /396 /2023 ()
415	D-ABLAPL/5036/2024	STATE OF ODISHA DIPU @ DEBENDRA @ DEBENDRA KUMAR SAMAL VS	AJAYA KUMAR MOHAPATRA VS	// BALICHANDRAPUR /58 /2024 ()
416	D-ABLAPL/5040/2024	STATE OF ODISHA BABULI PATRA VS	PRADEEP KUMAR DASMOHAPATRA VS	// GHASIPURA /109 /2024 ()
417	D-ABLAPL/5041/2024	STATE OF ODISHA RAJESH JENA @ AMAR VS	SANTOSH KUMAR MAHANTY VS	// SHERAGADA /216 /2023 ()
418	D-ABLAPL/5044/2024	STATE OF ODISHA LOHIT KUMAR MANGARAJ VS	BIRANCHI NARAYAN MOHANTY VS	// / /0 ()
419	D-ABLAPL/5047/2024	DIRECTORATE OF ENFORCEMENT, BBSR SURENDRA JENA @ SURESH KUMAR JENA VS	BISWORANJAN SWAIN VS	// BONTH /31 /2024 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/5048/2024	RAJENDRA ROUTA @ BHUTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BERHAMPUR SADAR /422 /2022 () //
421	D-ABLAPL/5051/2024	HEMANTA NAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /517 /2023 () //
422	D-ABLAPL/5053/2024	HEMANTA NAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /478 /2023 () //
423	D-ABLAPL/5054/2024	MISO BIBI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KENDRAPARA /108 /2018 () //
424	D-ABLAPL/5056/2024	BIJU PRADHAN @ KANHA PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /308 /2021 () //
425	D-ABLAPL/5057/2024	SAMUEL MAHANANDIA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUDARI /38 /2020 () //
426	D-ABLAPL/5059/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BANKI /27 /2024 () //
427	D-ABLAPL/5060/2024	SRINIBASH SWAIN VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	SEA BEACH /11 /2024 () //
428	D-ABLAPL/5061/2024	MAHARGA SAHOO VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /49 /2024 () //
429	D-ABLAPL/5068/2024	PRADEEP PALEI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /89 /2024 () //
430	D-ABLAPL/5069/2024	TURA BASTIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /658 /2023 () //
431	D-ABLAPL/5070/2024	TURA BASTIA	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /784 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/5073/2024	STATE OF ODISHA PRAHALLAD BHOL	SANTOSH KUMAR SAMANTARAY	// JANKIA P.S. /64 /2024
		VS	VS	()
433	D-ABLAPL/5074/2024	STATE OF ODISHA LINKAN BHOL	SANTOSH KUMAR SAMANTARAYA	// JANKIA P.S. /63 /2024
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :16/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/25/2007 ARBP/25/2007	DREDGING and DESILTATI MP		2/2024
2	D-CRLLP/4996/2024 CRLLP/ /	MATA BHOI MP	SOUGAT DASH	7/2024
3	D-TRPCRL/5013/2024 TRPCRL/ /	PUJA SAHANI @ ANUSAYA JENA MP	BRUNDABAN ROUT	12/2024
4	D-WPC(OAC)/3649/2017 WPC(OAC)/3649/2017	BIBHUTI BHUSAN MOHARANA MP	BUDHADEV ROURAY	14/2024
5	D-WPC(OAC)/1184/2019 WPC(OAC)/1184/2019	DR. SMITA PATRA MP		15/2024
6	D-WPC(OAC)/1295/2018 WPC(OAC)/1295/2018	SUBRAT KUMAR SING MP		16/2024
7	D-TRP(C)/6962/2024 TRP(C)/ /	JAYALALITA SWAIN MP	SAUMYA RANJAN PRADHAN	43/2024
8	D-TRP(C)/26/2020 TRP(C)/26/2020	SUSMITA TRIPATHY MP	SUBRAT KU.SATPATHY	44/2024
9	D-TRP(C)/26/2020 TRP(C)/26/2020	SUSMITA TRIPATHY MP	SUBRAT KU.SATPATHY	45/2024
10	D-TRP(C)/7102/2024 TRP(C)/ /	KAKALI BEHERA @ RAY MP	ANANTA CHARAN BISOI	46/2024
11	D-RVWPET/6999/2024 RVWPET/ /	M/S SYLVESA INFOTECH PRIVATE LIMITED MP	ADV	56/2024
12	D-RVWPET/7000/2024 RVWPET/ /	PARBATI GHIBILA MP	RABINDRA NATH DEBATA	57/2024
13	D-RVWPET/7089/2024 RVWPET/ /	SANJAYA KUMAR NAYAK MP	DURGESH NARAYAN RATH	58/2024
14	D-RVWPET/7095/2024 RVWPET/ /	SANJAYA KUMAR NAYAK MP	DURGESH NARAYAN RATH	59/2024
15	D-RVWPET/7105/2024 RVWPET/ /	SANJAYA KUMAR NAYAK MP	DURGESH NARAYAN RATH	60/2024
16	D-LAA/6905/2024 LAA/ /	PRAFULLA KUMAR DIXIT MP	GOPINATH MISHRA	66/2024
17	D-LAA/6905/2024 LAA/ /	PRAFULLA KUMAR DIXIT MP	GOPINATH MISHRA	67/2024
18	D-RPFAM/6921/2024 RPFAM/ /	DEBASISH CHHOTARAY MP	RANJAN KUMAR ROUT	73/2024
19	D-RPFAM/6921/2024 RPFAM/ /	DEBASISH CHHOTARAY MP	RANJAN KUMAR ROUT	74/2024
20	D-RPFAM/313/2023 RPFAM/313/2023	SATYANARAYAN MOHANTY MP	PRATAP CHANDRA MISHRA	75/2024
21	D-MATA/6936/2024 MATA/ /	SUMANTA KUMAR BARIK MP	CHANDAN SAMANTARAY	75/2024
22	D-MATA/2706/2024 MATA/ /	BRAJAKISHORE MAJHI MP	TUSAR KANTI PRAHARAJ	76/2024
23	D-MATA/7009/2024 MATA/ /	PRABHAT KUMAR SRIVASTAVA MP	P.C.CHHINCHANI	77/2024
24	D-CONTC/3089/2024 CONTC/ /	KISHOR CHANDRA SAHOO @ KISHORI MOHANTY MP	SHANU SACHIN SWAIN	100/2024
25	D-CONTC/3796/2024 CONTC/ /	LABANYA PRADHAN MP	GOPAL KRUSHNA NANDA	101/2024
26	D-SA/317/1997	NATABAR	M/S.D.MOHAPATRA, SOUMYA MISHRA	

	SA/317/1997	MP		128/2024
27	D-CRLREV/4994/2024 CRLREV/ /	PABITRA MALLIK MP	JUDHISTHIR SAHOO	144/2024
28	D-CRLREV/4994/2024 CRLREV/ /	PABITRA MALLIK MP	JUDHISTHIR SAHOO	145/2024
29	D-CRLREV/4994/2024 CRLREV/ /	PABITRA MALLIK MP	JUDHISTHIR SAHOO	146/2024
30	D-CRLREV/578/2023 CRLREV/578/2023	V.SARVESWAR RAO@V.SARBESWAR RAO MP	PRABHU PRASANNA BEHERA	147/2024
31	D-CRLREV/5038/2024 CRLREV/ /	CHANDRA SEKHAR MOHANTA MP	PARTHA SARATHI DAS	148/2024
32	D-FAO/7013/2024 FAO/ /	PADMABATI PARIDA MP	SANDEEP RATH	152/2024
33	D-CMP/7010/2024 CMP/ /	SARAT KUMAR SAHOO MP	DWARIKA PRASAD MOHANTY	169/2024
34	D-CMP/357/2024 CMP/ /	RABINDRA SAHOO MP	RANJAN KUMAR NAYAK	170/2024
35	D-CMP/7030/2024 CMP/ /	JAYANTA KUMAR PANDA MP	NIRANJAN LENKA	171/2024
36	D-CMP/7087/2024 CMP/ /	SAI ROSHAN INFRASTRUCTURE PVT. LTD. MP	ABHIRAM PRADHAN	172/2024
37	D-BLAPL/12282/2023 BLAPL/12282/2023	VICKY SINGH MP		187/2024
38	D-BLAPL/2009/2023 BLAPL/2009/2023	JITENDRA DALEI @ PANDA MP	PRASANTA KUMAR NANDA	188/2024
39	D-BLAPL/13504/2023 BLAPL/13504/2023	MRUTYUNJAYA MALLIK MP		189/2024
40	D-BLAPL/4284/2024 BLAPL/ /	MANU @ JITENDRA DAKUA MP	SATRUGHNA NATH MISRO	190/2024
41	D-BLAPL/7070/2023 BLAPL/7070/2023	SANJIB SUNA@SENA MP		191/2024
42	D-BLAPL/8729/2023 BLAPL/8729/2023	SANTOSH KUMAR RATH MP	SANTOSH KUMAR LENKA	192/2024
43	D-BLAPL/4590/2024 BLAPL/ /	DAMODAR KHARA MP	DEVASIS MOHANTY	193/2024
44	D-RSA/287/2013 RSA/287/2013	SURYAKANTA RAY MP	MR.P.M.BARIK,OM PRAKASH MOHAPATRA	212/2024
45	D-RSA/7100/2024 RSA/ /	NIBEDITA SWAIN MP	UMA CHARAN MISHRA	213/2024
46	D-MACA/302/2019 MACA/302/2019	RATNAMANJARI PRADHAN MP	BIRANCHI NARAYAN RATH	335/2024
47	D-ABLAPL/4018/2021 ABLAPL/4018/2021	ANIL KUMAR JENA MP	SOUBHAGYA KUMAR DASH	336/2024
48	D-MACA/6968/2024 MACA/ /	D.M, UNITED INDIA INSURANCE CO. L.T. MP	DRAMESH CHANDRA SAHOO 1	336/2024
49	D-MACA/6968/2024 MACA/ /	D.M, UNITED INDIA INSURANCE CO. L.T. MP	DRAMESH CHANDRA SAHOO 1	337/2024
50	D-ABLAPL/8/2024 ABLAPL/5/2024	RABI HARIJAN MP		337/2024
51	D-MACA/6968/2024 MACA/ /	D.M, UNITED INDIA INSURANCE CO. L.T. MP	DRAMESH CHANDRA SAHOO 1	338/2024
52	D-ABLAPL/797/2024 ABLAPL/347/2024	BIDIO BAG MP		338/2024
53	D-ABLAPL/103/2024 ABLAPL/10/2024	PRAMOD KUMAR MOHANTY MP		339/2024
54	D-MACA/50/2022 MACA/50/2022	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. MP		339/2024
55	D-MACA/7088/2024 MACA/ /	D.M., M/S. NATIONAL ISURANCE CO. LTD. MP	PRAKASH KUMAR MOHANTY	340/2024
56	D-ABLAPL/13987/2023 ABLAPL/13987/2023	SANJAYA KUMAR PATRA MP		340/2024
57	D-MACA/7093/2024 MACA/ /	D.M.,M/S. NATIONAL INSURANCE COMPAN MP	PRAKASH KUMAR MOHANTY	341/2024

58	D-ABLAPL/523/2021 ABLAPL/523/2021	LALIT KUMAR DAS @ KALITA MP	PRAVASH CHANDRA JENA	341/2024
59	D-ABLAPL/12296/2022 ABLAPL/12296/2022	BADU @ DUSMANT SAMAL MP		342/2024
60	D-MACA/7103/2024 MACA/ /	D.M., M/S. NATIONL INSURANCE CO. LTD MP	PRAKASH KUMAR MOHANTY	342/2024
61	D-ABLAPL/9868/2016 ABLAPL/9868/2016	GADADHAR BALIARSINGH@GADA MP	SABYASACHI MISHRA	343/2024
62	D-ABLAPL/8159/2023 ABLAPL/8159/2023	S.K.SAMIR @ CHHOTU KHAN MP	M/S. LOKESH KUMAR MEHERA	344/2024
63	D-ABLAPL/10722/2023 ABLAPL/10722/2023	SATRE RAJNI SAMPAT MP		345/2024
64	D-ABLAPL/9702/2021 ABLAPL/9702/2021	MADHAB BEHERA MP		346/2024
65	D-ABLAPL/15416/2023 ABLAPL/15416/2023	BIKASH THAPA MP		347/2024
66	D-ABLAPL/2256/2024 ABLAPL/1099/2024	LIPU @ SATYA RANJAN DHALA MP		348/2024
67	D-CRLMC/4915/2024 CRLMC/ /	SAROJINI MOHANTY @ SMT. MOHANTY MP	JYOTIRMAYA SAHOO	348/2024
68	D-CRLMC/4916/2024 CRLMC/ /	JOGENDRA KUMAR BEHERA MP	ASHOK KUMAR BEHERA	349/2024
69	D-ABLAPL/416/2024 ABLAPL/117/2024	SANTOSH KUMAR GAJENDRA @ SANTASH KU. GAJENDRA MP		349/2024
70	D-CRLMC/4269/2023 CRLMC/4269/2023	PRADEEP KUMAR MISHRA MP	RAMDAS ACHARY	350/2024
71	D-CRLMC/3632/2024 CRLMC/301/2024	AKULA MOHAPATRA MP		351/2024
72	D-CRLMC/4943/2024 CRLMC/ /	CHANDAN @ CHANDAN CHAKRABARTI MP	CHANDAN BHA RANJAN MISHRA	352/2024
73	D-CRLMC/2844/2024 CRLMC/ /	DEVJYOTI MOHANTY MP	Laxmi Sharma	354/2024
74	D-CRLMC/2869/2024 CRLMC/ /	MAHENDRA KUMAR MOHANTY MP	Laxmi Sharma	355/2024
75	D-CRLMC/3400/2023 CRLMC/3400/2023	CHANDRAY SOREN MP		356/2024
76	D-CRLMC/2443/2024 CRLMC/232/2024	RAMA JANI MP		357/2024
77	D-CRLMC/2862/2024 CRLMC/209/2024	SUSHAMA SAHU MP		358/2024
78	D-CRLMC/3775/2023 CRLMC/3775/2023	ANIS KHAN MP	PRATAP KESHARI DEO	359/2024
79	D-CRLA/1102/2022 CRLA/1102/2022	JAGANNATH NAIK@JAGA MP	ANJAN KUMAR BISWAL	360/2024
80	D-CRLMC/5034/2024 CRLMC/ /	PAVITRA MOHAN MOHANTY MP	DURGA PRASAD SWAIN	360/2024
81	D-CRLMC/4412/2023 CRLMC/4412/2023	DIBAKAR SAHOO MP		361/2024
82	D-CRLA/4948/2024 CRLA/126/2024	NITYANANDA@NITEI MURMU MP	ARIJEET MISHRA	361/2024
83	D-CRLMC/5055/2024 CRLMC/ /	PRAGYAN PARAMITA PADHI MP	GOPAL KRUSHNA MOHANTY	362/2024
84	D-CRLA/4948/2024 CRLA/126/2024	NITYANANDA@NITEI MURMU MP	ARIJEET MISHRA	362/2024
85	D-CRLA/67/2022 CRLA/67/2022	SANTOSH KAMPA MP		363/2024
86	D-CRLA/761/2023 CRLA/761/2023	LIPUN NAYAK MP	SEKH ZAKIR HUSSAIN	364/2024
87	D-CRLA/4960/2024 CRLA/ /	GOPAL SINGH MP	PARSURAM PANDA	365/2024
88	D-CRLA/4960/2024 CRLA/ /	GOPAL SINGH MP	PARSURAM PANDA	366/2024
89	D-CRLA/4960/2024	GOPAL SINGH	PARSURAM PANDA	

	CRLA/ /	MP		367/2024
90	D-CRLA/5028/2024 CRLA/ /	JITU RANJAN PRADHAN @ GANA MP	RAMANI KANTA PATTANAIAK	368/2024
91	D-CRLA/5028/2024 CRLA/ /	JITU RANJAN PRADHAN @ GANA MP	RAMANI KANTA PATTANAIAK	369/2024
92	D-CRLA/5033/2024 CRLA/ /	KESHAB PIHAN MP	SMRUTI RANJAN ROUT	370/2024
93	D-CRLA/5033/2024 CRLA/ /	KESHAB PIHAN MP	SMRUTI RANJAN ROUT	371/2024
94	D-WA/2605/2023 WA/2605/2023	JANMEJAY DAS MP	JAGAJIBAN PRADHAN	607/2024
95	D-WA/6613/2024 WA/ /	SANJAYA KUMAR SAHOO MP	NIRA SUNDAR PANDA	608/2024
96	D-WA/6975/2024 WA/ /	JANARDAN PANDA MP	DR. BINOD KUMAR MISHRA	609/2024
97	D-WA/7023/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ,A.S.C	610/2024
98	D-WA/7031/2024 WA/ /	GAYADHAR GHADEI MP	SANTOSH KUMAR DWIVEDY	611/2024
99	D-WA/7023/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ,A.S.C	612/2024
100	D-WA/7025/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	613/2024
101	D-WA/7025/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	614/2024
102	D-WA/7025/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	615/2024
103	D-WA/7062/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	616/2024
104	D-WA/7062/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	617/2024
105	D-WA/7064/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	618/2024
106	D-WA/7062/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	619/2024
107	D-WA/7064/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	620/2024
108	D-WA/7064/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	621/2024
109	D-WA/7090/2024 WA/ /	STATE OF ODISHA MP	R.N MISHRA, A.G.A.	622/2024
110	D-WA/7090/2024 WA/ /	STATE OF ODISHA MP	R.N MISHRA, A.G.A.	623/2024
111	D-WA/7090/2024 WA/ /	STATE OF ODISHA MP	R.N MISHRA, A.G.A.	624/2024
112	D-WA/7110/2024 WA/ /	PRIYA RANJAN JENA MP	HRUDANANDA MOHAPATRA	625/2024
113	D-WA/7110/2024 WA/ /	PRIYA RANJAN JENA MP	HRUDANANDA MOHAPATRA	626/2024
114	D-WP(C)/534/2024 WP(C)/556/2024	LAXMI GOUDA MP		2462/2024
115	D-WP(C)/22158/2020 WP(C)/22158/2020	AJIT KUMAR DEBTA MP		2463/2024
116	D-WP(C)/6896/2024 WP(C)/ /	PRAKASH JENA MP	BIKRAM SENAPATI	2464/2024
117	D-WP(C)/25482/2019 WP(C)/25482/2019	PRAHALLAD CHANDRA BISWAL MP	M/S.MANMAY KUMR DASH	2465/2024
118	D-WP(C)/6916/2024 WP(C)/ /	SUMAN MAHARANA MP	DR. BINODA KUMAR MISHRA	2466/2024
119	D-WP(C)/25608/2020 WP(C)/25608/2020	DEVID KESHAREE MAHANTA MP		2467/2024
120	D-WP(C)/6918/2024 WP(C)/ /	MADHUSMITA PRADHAN MP	RANJAN KUMAR ROUT	2468/2024

121	D-WP(C)/37418/2023 WP(C)/37418/2023	SITAKANTA SATAPATHY MP		2469/2024
122	D-WP(C)/6924/2024 WP(C)/ /	BISHNU CHARAN SAHOO MP	DR. BINODA KUMAR MISHRA	2470/2024
123	D-WP(C)/37127/2023 WP(C)/37127/2023	DEVJYOTI MOHANTY MP	LAXMI SHARMA	2471/2024
124	D-WP(C)/6934/2024 WP(C)/ /	R KUSUMA KUMARI @ REJETI KUSUMA KUMAR MP	ANURAG BEHERA	2472/2024
125	D-WP(C)/33221/2021 WP(C)/33221/2021	NARENDRA KUMAR SARANGI MP	SURYA NARAYAN PATNAIK	2473/2024
126	D-WP(C)/6942/2024 WP(C)/ /	MANASA RANJAN MOHAPATRA MP	DR.PURUSOTTAM CHULI	2474/2024
127	D-WP(C)/6945/2024 WP(C)/ /	NETAJI COLLEGE OF NURSING, BBSR MP	SAMEER KUMAR DAS	2475/2024
128	D-WP(C)/5206/2024 WP(C)/2835/2024	PRADIPTA KUMAR DAS MP		2476/2024
129	D-WP(C)/5211/2024 WP(C)/2824/2024	ASIM KUMAR SINHA MP		2477/2024
130	D-WP(C)/30096/2021 WP(C)/30096/2021	HAMIYA KUMAR PATEL MP	AGASTI KANUNGO	2478/2024
131	D-WP(C)/6954/2024 WP(C)/ /	SMRUTIJIT PANDA MP	SAROJ KUMAR DASH	2479/2024
132	D-WP(C)/6957/2024 WP(C)/ /	ANUSAYA SAHOO @ SAHU MP	UPENDRA KUMAR SAMAL	2480/2024
133	D-WP(C)/3038/2024 WP(C)/1309/2024	M/S MACKINTOSH BURN LTD., KOLKATAAGA MP		2481/2024
134	D-WP(C)/13664/2023 WP(C)/13664/2023	SANTOSH KUMAR BISOYI MP	LAMBODOR ACHARI,S.KANUNGO,S.MOHAPATRA	2482/2024
135	D-WP(C)/13662/2023 WP(C)/13662/2023	SUSANTA KUMAR SETHI MP	LAMBODOR ACHARI	2483/2024
136	D-WP(C)/759/2024 WP(C)/3089/2024	ASWIN KUMAR PATRO MP	RAJENDRA N.ROUT	2484/2024
137	D-WP(C)/6960/2024 WP(C)/ /	DEEPAK KUMAR JENA MP	RASHMI KANTA ACHARYA	2485/2024
138	D-WP(C)/6964/2024 WP(C)/ /	PURNA CHANDRA MOHANTA MP	KRISHNA CHANDRA SAHU	2486/2024
139	D-WP(C)/36931/2023 WP(C)/36931/2023	UDAYA NATH SAHU MP		2487/2024
140	D-WP(C)/494/2024 WP(C)/124/2024	SATYANANDA MOHANTY MP	SAURAV TIBREWAL	2488/2024
141	D-WP(C)/6966/2024 WP(C)/ /	M/S GLADIOUS INFRASTRUCTURE SERVICES MP	CHIROD KUMAR SAHOO	2489/2024
142	D-WP(C)/6969/2024 WP(C)/ /	SADANANDA BEHERA MP	BIJAYA KUMAR PARIDA 2	2490/2024
143	D-WP(C)/6970/2024 WP(C)/ /	DR. P.V.MANIBABU MP	MANOJ KUMAR MOHANTY	2491/2024
144	D-WP(C)/6977/2024 WP(C)/ /	SMRUTIREKHA KAR MP	KRISHNA CHANDRA SAHU	2492/2024
145	D-WP(C)/18806/2023 WP(C)/18806/2023	SUBASH NAYAK MP	HRUDANANDA MOHAPATRA	2493/2024
146	D-WP(C)/6984/2024 WP(C)/ /	M/S IPINIT VANASPATI LTD., CUTTACK MP	AMITABH MISHRA	2494/2024
147	D-WP(C)/6988/2024 WP(C)/ /	HEMASAGAR KUMBHAR MP	JAYADEBA BEHERA	2495/2024
148	D-WP(C)/6991/2024 WP(C)/ /	M/S SIDHI DURGA AGRO AND AUTOMOBILES MP	BHABANI PRASAD MOHANTY	2496/2024
149	D-WP(C)/6993/2024 WP(C)/ /	KAILASH CHANDRA PATNAIK MP	BHABANI PRASAD MOHANTY	2497/2024
150	D-WP(C)/14545/2015 WP(C)/14545/2015	DIBAKAR SAHOO MP	M/S.BIGYAN KU.SHARMA	2498/2024
151	D-WP(C)/1333/2024 WP(C)/888/2024	SUNITA MOHANTY MP		2499/2024
152	D-WP(C)/15293/2021	SOBHAGINI SINGH	S.S.RAO	

	WP(C)/15293/2021	MP		2500/2024
153	D-WP(C)/6997/2024 WP(C)/ /	HARA MOHAN JENA MP	SUDHIR KUMAR MALLICK	2501/2024
154	D-WP(C)/7003/2024 WP(C)/ /	BIJAY PATRO MP	JAGANNATH BHUYAN	2502/2024
155	D-WP(C)/7004/2024 WP(C)/ /	RADHAMANI JENA MP	ABHISEK MOHANTY	2503/2024
156	D-WP(C)/5588/2024 WP(C)/2844/2024	SURESH CHANDRA SAHU MP	DEVASHIS PANDA	2504/2024
157	D-WP(C)/7014/2024 WP(C)/ /	PUJARANI SAHU MP	DURGA PRASANNA MISHRA	2505/2024
158	D-WP(C)/7016/2024 WP(C)/ /	SANJUKTA KUMARI PATTANAYAK MP	DURGA PRASANNA MISHRA	2506/2024
159	D-WP(C)/7020/2024 WP(C)/ /	BIBEKANANDA SOREN MP	BISWABIHARI MOHANTY	2507/2024
160	D-WP(C)/7022/2024 WP(C)/ /	GOURANGA CHARAN BHOI MP	BISWABIHARI MOHANTY	2508/2024
161	D-WP(C)/7024/2024 WP(C)/ /	BABULI KUMAR MISHRA @ NAYAK MP	DOLAGOBINDA MOHAPATRA	2509/2024
162	D-WP(C)/7026/2024 WP(C)/ /	SAGARLAL MURMU MP	BISWABIHARI MOHANTY	2510/2024
163	D-WP(C)/7028/2024 WP(C)/ /	SALKHAN MAJHI MP	BISWABIHARI MOHANTY	2511/2024
164	D-WP(C)/7032/2024 WP(C)/ /	NIRANJAN BISI MP	BISWABIHARI MOHANTY	2512/2024
165	D-WP(C)/12861/2023 WP(C)/12861/2023	M/S VISHAL FERRO ALLOYS PVT. LTD., SUNDHARNAIK MP		2513/2024
166	D-WP(C)/7034/2024 WP(C)/ /	CHAMU HEMBRAM MP	BISWABIHARI MOHANTY	2514/2024
167	D-WP(C)/34560/2020 WP(C)/34560/2020	LAXMIPRIYA MOHANTY MP	S.K.NAYAK 2	2515/2024
168	D-WP(C)/40278/2023 WP(C)/40278/2023	THE MD, ODISHA SMALL INDUSTRIES CORP LTD, CUTTACK MP	INDRA KUMAR MOHAPATRA	2516/2024
169	D-WP(C)/40281/2023 WP(C)/40281/2023	THE MD, ODISHA SMALL INDUSTRIES CORP LTD, CUTTACK MP	INDRA KUMAR MOHAPATRA	2517/2024
170	D-WP(C)/7037/2024 WP(C)/ /	YUDHISTHIR BUDULA MP	BISWABIHARI MOHANTY	2518/2024
171	D-WP(C)/34415/2022 WP(C)/34415/2022	BRAHMANANDA SAHOO MP	GYANENDRA CHANDRA SWAIN	2519/2024
172	D-WP(C)/24598/2023 WP(C)/24598/2023	SUVENDU PRASAD DHIR MP	GYANENDRA CHANDRA SWAIN	2520/2024
173	D-WP(C)/7041/2024 WP(C)/ /	RAMESH KUMAR SAHU MP	ABHILASH MISHRA	2521/2024
174	D-WP(C)/7044/2024 WP(C)/ /	BRAJARAJNAGAR TRUCK OWNERS ASSOCIATION, AHIRSI, SINGH MP		2522/2024
175	D-WP(C)/7053/2024 WP(C)/ /	M/S ANNAPURNA AGRO INTERNATIONALS, PONTHEM, MYSORE MP		2523/2024
176	D-WP(C)/7055/2024 WP(C)/ /	ABHINAYA MANDAL MP	LAMBIT SENAPATI	2524/2024
177	D-WP(C)/7065/2024 WP(C)/ /	BISWA BHUSAN SAMANT MP	SURYAKANTA DASH	2525/2024
178	D-WP(C)/7068/2024 WP(C)/ /	PRADEEP KUMAR ROUSTRAY@PRADEEP SAMAR KUMAR MP	ANJADEO	2526/2024
179	D-WP(C)/4158/2023 WP(C)/4158/2023	M/S NAYAPALI MEDICAL HALL, BBSR MP	BIBHU PRASAD DAS	2527/2024
180	D-WP(C)/7101/2024 WP(C)/ /	DR. SABITA ACHARYA MP	AMIT PRASAD BOSE	2528/2024
181	D-WP(C)/7107/2024 WP(C)/ /	RABINDRA KUMAR DAS MP	BRAJA MOHAN SARANGI	2529/2024
182	D-WP(C)/7108/2024 WP(C)/ /	RENUBALA PASAYAT MP	AMIT PRASAD BOSE	2530/2024
183	D-WP(C)/7109/2024 WP(C)/ /	SKD ASSOCIATES, CUTTACK MP	BRAJA MOHAN SARANGI	2531/2024

184	D-WP(C)/7111/2024 WP(C)/ /	MANORAMA PANDA MP	LINGARAJ DASH	2532/2024
185	D-WP(C)/7113/2024 WP(C)/ /	LAXMI NARAYAN SAHU MP	RAJJEET ROY	2533/2024
186	D-WP(C)/7120/2024 WP(C)/ /	RAJESH KUMAR MOHANTY MP	AMIT PRASAD BOSE	2534/2024
187	D-WP(C)/7126/2024 WP(C)/ /	SHANTILATA MOHAPATRA MP	AMIT PRASAD BOSE	2535/2024
188	D-WP(C)/7143/2024 WP(C)/ /	JANHABI SAHU MP	SAROJ KUMAR ROUSTRAY	2536/2024
189	D-WP(C)/7156/2024 WP(C)/ /	SWARUP NANDA TARAI MP	SATABDI SAMANTRAY	2537/2024